

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 341/2013**  
This the 11<sup>th</sup> day of December, 2018

**Hon'ble Ms. Jasmine Ahmed, Member - J**

**Hon'ble Mr. Devendra Chaudhry, Member - A**

Ram Kishore, aged about 49 years, son of late Shri Ram Naresh,  
R/o T-42A, Haider Canal Railway Colony, Charbagh, Lucknow.  
..... Applicant  
By Advocate: Sri Praveen Kumar

**VERSUS**

1. Union of India, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. The Senior Divisional Electrical Engineer, Northern Railway, Hazratganj, Lucknow.
4. The Assistant Personnel Officer (Engineering), Northern Railway, Hazratganj, Lucknow.

..... Respondents

By Advocate: Ms. Prayagmati Gupta for Sri Siddharth Verma

**O R D E R (ORAL)**

Delivered by:

**Hon'ble Ms. Jasmine Ahmed, Member - J**

It is the contention of the Learned Counsel for the Applicant that the applicant's name should be included in the selection list.

2. The grievance of the applicant has already been addressed by the respondents and the applicant has already been promoted and get place in the provisional panel list at Sl No. 4 below the name of Sri Brij Kishore in the panel issued vide letter dated 27.01.2016.

3. Learned Counsel for the applicant states that we can very well disposed of the O.A in the light of the letter dated 14.03.2017.

4. We feel that the grievance of the applicant has already been redressed by the respondents and nothing more left in the matter. Accordingly, the O.A stands dismissed having been infructuous.

(Devendra Chaudhry)  
Member (A)

(Jasmine Ahmed)  
Member (J)

RK

